

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

1. The Registrar Judicial,
High Court of J&K and Ladakh,
Jammu/Srinagar.
2. The Registrar Vigilance/Director Judicial Academy,
High Court of J&K and Ladakh,
Srinagar.
3. All the Principal District and Sessions Judges

S.D. Adv. &
Circulate.
5/8/22

No: 25937-62/R4

Dated: 03/08/2022

Subject: To hoist the National Flag under Har Ghar Tiranga National Campaign on the occasion of 75 years of Independent India.

Sir,

With reference to the subject cited above, I am to state that a D.O. has been received from the Law Minister, Union of India and the same was placed before Hon'ble the Chief Justice, High Court of J&K and Ladakh. His Lordship has been pleased to direct to circulate the same amongst the judiciary members, officials and staff of High Court of J&K and Ladakh as well as staff of Subordinate Courts of UTs of J&K and Ladakh.

In the backdrop of the above, I am desired to forward herewith a copy of the D.O. of Law Minister, Union of India, with the request to take necessary steps accordingly.

Encl:- As stated above

Yours faithfully,

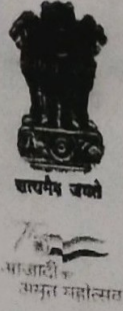
(Sanjeev Gupta)
Registrar General

No. 712/PDSJP Date - 05.08.2022

Copy of above submitted to all Judicial Officers
& District Poonch for info & m/a.

Chief Administrative Officer
Pr. District & Sessions Court
Poonch

किरन रिज्जू
KIREN RIJIJU



मंत्री
विधि एवं न्याय
भारत सरकार
MINISTER
LAW AND JUSTICE
GOVERNMENT OF INDIA

D.O. No. 15011/161/2022-Jus(AU)(Part-1)

Respected Chief Justice,

As you are kindly aware 'Azadi Ka Amrit Mahotsav' (AKAM) is an ongoing celebration in a campaign mode to commemorate the 75 glorious years of progressive independent India. The Indian National Flag is a symbol of the national pride for entire Nation. To further honour our Flag, National Implementation Committee which oversees all efforts under AKAM has approved the programme of 'Har Ghar Tiranga' to encourage every Indian citizen to hoist the National Flag at their home. Idea behind the campaign is to instil the feeling of patriotism in the hearts of people and reminisce the contribution of those who tirelessly work for nation building. It is envisaged that all citizens will be encouraged to hoist the Tiranga in their homes during the period from 13th - 15th August, 2022.

I am sure that in this National Campaign active participation by the judiciary as upholders of the Constitutional values will surely have a very encouraging impact on the general public and help in making this campaign a grand success. I would, therefore, request your support and leadership in encouraging the judiciary and officials/staff of your High Court and District and Subordinate Courts in the State to hoist the National Flag in their homes during the period from 13th - 15th August, 2022 and making this 'Har Ghar Tiranga' campaign of the Government a huge success.

With regards,

Yours Sincerely,

(Kiren Rijiju)

Shri Justice Pankaj Mithal,
Hon'ble Chief Justice,
High Court of Jammu & Kashmir
and Ladakh,
Jammu & Kashmir.